

F.No. 01(03)/Roster/CESTAT/2023  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.02.2023

**ORDER NO. 47 of 2023**


Hon'ble President is pleased to order the sitting commencing from **06.03.2023 to 28.04.2023** for **CESTAT, New Delhi** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 06.03.2023 to 18.04.2023	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Service Tax Division Bench matters
From 19.04.2023 to 28.04.2023	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
From 06.03.2023 to 18.04.2023	Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Binu Tamta, Hon'ble Member (Judicial)	Customs and Excise Division Bench matters
From 06.03.2023 to 28.04.2023	Mr. Anil Choudhary, Hon'ble Member (Judicial)	Single Member matters
From 06.03.2023 to 28.04.2023	Ms. Rachna Gupta, Hon'ble Member (Judicial)	Single Member matters
From 19.04.2023 to 28.04.2023	Ms. Binu Tamta, Hon'ble Member (Judicial)	Single Member matters

Note:

1. In the event of tour/leave/Chamber work of Hon'ble President/Ms. Rachna Gupta, Hon'ble Member (Judicial) will sit in the Division Bench and in her absence Mr. Anil Choudhary, Hon'ble Member (Judicial) will sit in the Division Bench. And if no Judicial Member is present in the Division Bench, the other available Division Bench will take up both the lists and the Technical Member will sit in Single Member Bench.
2. In the event of tour/leave/chamber work of a Technical Member, the other available Division Bench will take up both the lists and the Judicial Member will sit in Single Member Bench.
3. If one of the Members sitting in the SM Bench is on leave/tour the other SM Bench will hear both the lists.
4. In the event of no sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders" /"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2023  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.02.2023

**ORDER NO. 48 of 2023**

Hon'ble President is pleased to order the sitting commencing from **06.03.2023** to **28.04.2023** for **CESTAT, Mumbai** as follows:

CORAM	PERIOD	WORKS ASSIGNED
Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical)	From 06.03.2023 to 28.04.2023	Service Tax Division Bench matters
Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	From 06.03.2023 to 28.04.2023	Customs Division Bench matters
Mr. Sanjiv Srivastava, Hon'ble Member (Technical) and Mr. S. K. Pati, Hon'ble Member (Judicial)	From 06.03.2023 to 28.04.2023	Excise Division Bench matters
Mr. Anil G. Shakkarwar, Hon'ble Member (Technical)	From 06.03.2023 to 28.04.2023	Single Member matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other Division Bench by dividing the list into two and the other Member in the Division Bench will sit in the Single Member Bench.
2. On every Friday afternoon special bench sitting, if any, will be notified with the approval of the available Senior Member.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders" /"court proceedings".

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**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.02.2023

**ORDER NO. 49 of 2023**

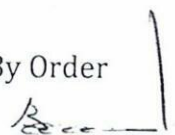
Hon'ble President is pleased to order the sitting commencing from **06.03.2023** to **28.04.2023** for **CESTAT, Kolkata** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 06.03.2023 to 28.04.2023	Mr. P. K. Choudhary, Hon'ble Member (Judicial) and Mr. K. Anpazhakan, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
From 06.03.2023 to 28.04.2023	Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. Rajeev Tandon, Hon'ble Member (Technical)	Service Tax Division Bench matters
From 06.03.2023 to 28.04.2023	Mr. R. Muralidhar, Hon'ble Member (Judicial)	Single Member matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the other Member in the Division Bench will hear Single Member cases.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders" / "court proceedings".

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Dated: 27.02.2023

**ORDER NO. 50 of 2023**


Hon'ble President is pleased to order the sitting commencing from **06.03.2023 to 28.04.2023** for **CESTAT, Chennai** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 06.03.2023 to 28.04.2023	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. M. Ajit Kumar, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
From 06.03.2023 to 28.04.2023	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical)	Service Tax Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the other Member in the Division Bench will hear Single Member cases.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.02.2023

**ORDER NO. 51 of 2023**

Hon'ble President is pleased to order the sitting commencing from **06.03.2023 to 28.04.2023** for **CESTAT, Bangalore** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 06.03.2023 to 28.04.2023	Mr. D. M. Misra, Hon'ble Member (Judicial) and Ms. R. Bhagya Devi, Hon'ble Member (Technical)	Service Tax Division Bench matters
From 06.03.2023 to 28.04.2023	Mr. P. A. Augustian, Hon'ble Member (Judicial) and Mr. Pullela Nageswara Rao, Hon'ble Member (Technical)	Customs and Excise Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the other Member in the Division Bench will hear Single Member cases.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders" / "court proceedings".

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Dated: 27.02.2023

**ORDER NO. 52 of 2023**

Hon'ble President is pleased to order the sitting commencing from **06.03.2023 to 28.04.2023** for **CESTAT, Ahmedabad** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 06.03.2023 to 28.04.2023	Mr. Ramesh Nair, Hon'ble Member (Judicial) and Mr. C. L. Mahar, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters
From 06.03.2023 to 28.04.2023	Mr. Raju, Hon'ble Member (Technical) and Mr. Somesh Arora, Hon'ble Member (Judicial)	Customs Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the other Member in the Division Bench will hear Single Member cases.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders" /"court proceedings".

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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.02.2023

**ORDER NO. 53 of 2023**

Hon'ble President is pleased to order the sitting commencing from **06.03.2023** to **28.04.2023** for **CESTAT, Allahabad** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 06.03.2023 to 28.04.2023	As may be constituted from time to time by separate order	---

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders" / "court proceedings".

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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.02.2023

**ORDER NO. 54 of 2023**


Hon'ble President is pleased to order the sitting commencing from **06.03.2023** to **28.04.2023** for CESTAT, Chandigarh as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 06.03.2023 to 28.04.2023	Mr. Shyam Sunder Garg, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders" / "court proceedings".

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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.02.2023

**ORDER NO. 55 of 2023**

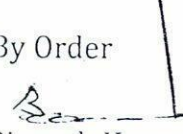
Hon'ble President is pleased to order the sitting commencing from **06.03.2023 to 28.04.2023** for **CESTAT, Hyderabad** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 06.03.2023 to 28.04.2023	As may be constituted from time to time by separate order	---

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders" /"court proceedings".

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